## **HIGH COURT OF CHHATTISGARH**

## Data of Commercial Benches (Commercial Appellate Division)

## Month - October 2023

|            | Form 1  List of cases e-filed during the month |          |          |  |          |                           |                        |                         |                  |  |  |  |
|------------|--|----------|----------|--|----------|---------------------------|------------------------|-------------------------|------------------|--|--|--|
| Sr.<br>No. | Court  | District | Case No. | Petitioner Name Vs.<br>Respondent Name | Advocate | Advocate Mobile<br>Number | Advocate E-<br>mail Id | Date of<br>Registration | Date of e-filing |  |  |  |
| (1)        | (2)  | (3)      | (4)      | (5)                                    | (6)      | (7)                       | (8)                    | (9)                     | (10)             |  |  |  |
| 1          | High Court<br>of C.G.                          | Bilaspur | NIL      | NIL                                    | NIL      | NIL                       | NIL                    | NIL                     | NIL              |  |  |  |

| Form 2  List of cases in which e-payment of Court fees was made during the month |                  |          |          |  |          |                         |                                 |  |  |  |
|--|------------------|----------|----------|--|----------|-------------------------|---------------------------------|--|--|--|
| Sr.<br>No.   | Court            | District | Case No. | Petitioner Name Vs.<br>Respondent Name | Advocate | Date of<br>Registration | Date of e-payment of Court Fees |  |  |  |
| (1)  | (2)              | (3)      | (4)      | (5)                                    | (6)      | (7)                     | (8)                             |  |  |  |
| 1  | Commercial Court | Raipur   | NIL      | NIL                                    | NIL      | NIL                     | NIL                             |  |  |  |

|            | Form 3  List of cases in which Electronic Service of process has taken place during the month |          |          |  |          |                      |                                       |  |  |  |  |
|------------|---|----------|----------|--|----------|----------------------|---------------------------------------|--|--|--|--|
| Sr.<br>No. | Court   | District | Case No. | Petitioner Name Vs.<br>Respondent Name | Advocate | Date of Registration | Date of Electronic Service of process |  |  |  |  |
| (1)        | (2)   | (3)      | (4)      | (5)                                    | (6)      | (7)                  | (8)                                   |  |  |  |  |
| 1          | High Court of C.G.  | Bilaspur | NIL      | NIL                                    | NIL      | NIL                  | NIL                                   |  |  |  |  |

| 4.         | Form 4 List of total no. Of cases randomly allocated during the month |          |   |              |              |  |  |  |  |  |  |
|------------|---|----------|---|--------------|--------------|--|--|--|--|--|--|
| Sr.<br>No. | Court   | District | Court Name  | Court<br>No. | Case Type    | Case Count (No. Of cases randomly allocated) |  |  |  |  |  |
| (1)        | (2)   | (3)      | (4)   | (5)          | (6)          | (7)  |  |  |  |  |  |
| 1          | High Court  | Bilaspur | Hon'ble Shri Justice Goutam Bhaduri<br>Hon'ble Shri Justice Deepak Kumar Tiwari |              | ARBA 43/2023 |  |  |  |  |  |  |

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|            |            |          |                 | Fori<br>List of cases in which Case Managemen  | <del></del>  |  |                                       |
|------------|------------|----------|-----------------|--|--|--|---------------------------------------|
| Sr.<br>No. | Court      | District | Case No.        | Petitioner Name Vs. Respondent Name  | Advocate   | Date of filing<br>Date of Registration | Date of case<br>management<br>hearing |
| (1)        | (2)        | (3)      | (4)             | (5)  | (6)  | (7)                                    | (8)                                   |
| 1          | High Court | Bilaspur | ARBA<br>13/2018 | M/s Kripa Road Lines <b>Vs.</b> M/s Ntpc<br>Limited  | ABDUL WAHAB KHAN, DEEPAK KUMAR AGRAWAL, (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ, (COUNSEL FOR THE RESPONDENT)      | 12/03/2018                             | 20/10/2023                            |
| 2          | High Court | Bilaspur | ARBA<br>09/2022 | M/s Rama Udyog Private Ltd. <b>Vs.</b> M/s<br>New India Assurance Co. Ltd.                       | KESHAV DEWANGAN, AKASH PANDEY, MAYANK CHANDRAKAR, HARSHAL CHOUHAN, (COUNSEL FOR THE APPELLANT) & BHOLA NATH NANDE, S.N. NANDE, PRIYANSHU GUPTA, (COUNSEL FOR THE RESPONDENT) | 02/03/2022                             | 09/10/2023                            |
| 3          | High Court | Bilaspur | ARBA<br>16/2022 | South Eastern Coalfields Limited & Ors. <b>Vs.</b> M/ S Sri Balaji Metals And Minerals Pvt. Ltd. | PANKAJ SINGH, RAKESH KUMAR<br>KASHYAP,(COUNSEL FOR THE<br>APPELLANT) & ANKIT PANDEY,<br>SAVITA AJIT, SEEMA SAHU,<br>(COUNSEL FOR THE RESPONDENT)                             | 30/04/2022                             | 20/10/2023                            |

| 4  | High Court | Bilaspur | ARBA<br>25/2022 | Union of India <b>Vs.</b> M/s Fedders<br>Electric And Engineering Limited               | RAMAKANT MISHRA, JYOTI SINGH,<br>KESHAV PRASAD GUPTA, (COUNSEL<br>FOR THE APPELLANT) & ASHUTOSH<br>TRIVEDI, A.S. MURTY, (COUNSEL<br>FOR THE RESPONDENT)   | 14/07/2022 | 12/10/2023 |
|----|------------|----------|-----------------|---|---|------------|------------|
| 5  | High Court | Bilaspur | ARBA<br>34/2022 | M/s Shiva Construction Company Vs. Anand Agrawal & Ors.                                 | AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE RESPONDENT)   | 19/09/2022 | 16/10/2023 |
| 6  | High Court | Bilaspur | ARBA<br>38/2022 | The Union of India <b>Vs. M</b> /s Orissa Concrete And Allied Industries Ltd.           | RAMAKANT MISHRA, PRAGALBHA SHARMA, JYOTI SINGH, KESHAV PRASAD GUPTA, (COUNSEL FOR THE APPELLANT) & KSHITIJ SHARMA, AKASH KUMAR KUNDU, PAYAL JAIN, RISHABH GARG, (COUNSEL FOR THE RESPONDENT)  | 17/11/2022 | 09/10/2023 |
| 7  | High Court | Bilaspur | ARBA<br>40/2022 | Bilaspur Municipal Corporation <b>Vs.</b> Meinhardt Singapore Pte. Ltd.                 | SUNNY AGRAWAL, KHULESH SAHU,<br>SABYASACHI BHADURI, PANKAJ<br>SINGH, (COUNSEL FOR THE<br>APPELLANT)   | 01/12/2022 | 19/10/2023 |
| 8  | High Court | Bilaspur | ARBA<br>17/2023 | M/s Bharat Aluminum Company<br>Limited (Balco) <b>Vs.</b> M/s R.K.<br>Transport Company | D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT) | 09/05/2023 | 19/10/2023 |
| 9  | High Court | Bilaspur | ARBA<br>40/2023 | M/s Steel Authority of India Limited & Anr. <b>Vs.</b> M/s Neelkanth Rubber Mills       | ANKIT SINGHAL, VIKAS KUMAR SONI, MEHAL JETHANI, ARPIT AGRAWAL, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & ADIL MINHAJ, KSHITIJ SHARMA, PRAGALBHA SHARMA, (COUNSEL FOR THE RESPONDENT)   | 20/09/2023 | 03/10/2023 |
| 10 | High Court | Bilaspur | ARBA<br>41/2023 | Goyal Mg Gases Pvt. Ltd. <b>Vs.</b> Steel Authority Of India Ltd.                       | RAJ KUMAR SAHU, PRATEEK<br>SHARMA,(COUNSEL FOR THE  | 23/09/2023 | 12/10/2023 |

|    |            |          |                 |   | APPELLANT)   |            |            |
|----|------------|----------|-----------------|---|--|------------|------------|
| 11 | High Court | Bilaspur | ARBA<br>43/2023 | 1 | MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, SHREYANSH AGRAWAL, RISHABH GUPTA, VAISHALI MAHILONG, SHUBHANK TIWARI, ANSHUL TIWARI, BHARAT SHARMA, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & ARJIT TIWARI, (CAVEATOR), (COUNSEL FOR THE RESPONDENT) | 05/10/2023 | 20/10/2023 |

|           |               |          |                 |  | Contested comm  | Forn<br>nercial cases   |   | uring the m         | onth                        |   |      |  |  |
|-----------|---------------|----------|-----------------|--|---|-------------------------|---|---------------------|-----------------------------|---|------|--|--|
| Sl.<br>No | Court         | District | Case<br>No.     | Petitioner<br>Name Vs.<br>Respondent<br>Name | Advocate  | Date of<br>Registration | Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not take place (Yes/No) | Date of<br>Decision | Days<br>for<br>dispos<br>al | Nature of<br>Disposal<br>(Contested /<br>Settled) | į.   | Number<br>of days for<br>execution<br>of decree<br>from date<br>of<br>decision | Act Section  |
| (1)       | (2)           | (3)      | (4)             | (5)  | (6)   | (7)                     | (8)   | (9)                 | (10)                        | (11)  | (12) | (13)   | (14)   |
| 1         | High<br>Court | Bilapsur | ARBA<br>10/2021 | India & Ors.  Vs. M/s  Orissa  Concrete      | HARPREET SINGH AHLUWALIA, ASSTT. S.G., ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT) & CHANDRESH SHRIVASTAVA, SAMARTH PANDEY, PAWAN | 14/06/2021              | N.A.  | 04/10/2023          | 843<br>Days                 | Contested<br>(Allowed)                            | N.A. | N.A.   | Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Commercial Division & Appellant |

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| • | KESHARWANI,      |  | Division of High |
|---|------------------|--|------------------|
|   | (COUNSEL FOR THE |  | Court Act 2015   |
|   | RESPONDENT)      |  |                  |
|   |                  |  |                  |

|            | Form 7 Summary of Commercial Cases during the month |          |   |   |   |   |  |  |  |  |  |
|------------|---|----------|---|---|---|---|--|--|--|--|--|
| Sr.<br>No. | Court   | District | Total number of cases pending on the 1 <sup>st</sup> day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |  |  |  |  |  |
| (1)        | (2)   | (3)      | (4)   | (5)   | (6)   | (7)   |  |  |  |  |  |
| 1          | High Court of C.G.                                  | Bilaspur | 81  | 01  | 01  | 81  |  |  |  |  |  |

## Form 6 (i): Mediation Data on Monthly Basis

|            | List of cases received for Pre-Institution Mediation and Settlement during the month |  |     |     |  |   |  |  |  |  |  |
|------------|--|--|-----|-----|--|---|--|--|--|--|--|
| Sr.<br>No. | Name of Mediation Centre<br>[For example, DLSA or Main<br>Mediation Centre Mumbai    | Total number of applications pending on the 1 <sup>St</sup> day of the month |     |     | Total number of non-starter cases during the month | Total number of applications pendig at the end of the month |  |  |  |  |  |
| (1)        | (2)  | (3)  | (4) | (5) | (6)  | (7)   |  |  |  |  |  |
| 1          | Mediation Centre, High Court of Chhattisgarh, Bilaspur                               | NIL  | NIL | NIL | NIL  | NIL   |  |  |  |  |  |

(K. VINOD KUJUR) REGISTRAR (JUDICIAL)